

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-868(ND)/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2018**

**NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Alok Kumar, PCS for the Petitioner
Mr. C. S. Gupta and Ms. Kritika, Advocates for the Respondent

ORDER

Renotify this case on 29.11.2018.


**(Ina Malhotra)
Member (J)**